

CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

MP 2353/90  
&  
Regn. No. OA 1057/90

Date of decision: 04.10.1990

Manoj Kumar Gupta & Ors. Vs U.O.I. & Ors.

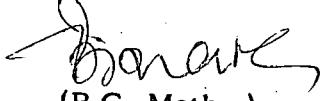
Applicants through counsel Shri A.K. Behra.

On behalf of the respondents Shri P.H. Ramchandani, Sr. Counsel, is present.

The points raised in this O.A. are covered in our decision in OA No. 2000/90 Dr. Harmeet Singh & Ors Vs. Union of India & Ors. and OA No. 1853/90 Shri Jayanta Kumar Basu & Ors Vs. Union of India & Ors. We have already indicated our views on the points raised in the above cases.

For the reasons indicated therein, this O.A. is rejected.

~~at the admission stage.~~

  
(B.C. Mathur)

Vice-Chairman

  
(Amitav Banerji)

Chairman